

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, Cuttack, this the 18th day of November, 2021

It is hereby notified for general information that **Permanent & Continuous Lok Adalat (P&CLA) at High Court Level** as per the "Orissa High Court Permanent and Continuous Lok Adalat Scheme, 2003" will be held **with effect from 22.11.2021 in Aain Seva Bhawan (2nd Floor)**, the new building of Odisha State Legal Services Authority.

The modalities relating to functioning of the Permanent & Continuous Lok Adalat (P&CLA) along with Bench composition and Cause Lists for 22.11.2021 will be notified in the evening of 19.11.2021 in the Court's Website.

BY ORDER


18/11/2021
REGISTRAR (JUDICIAL)

Memo No: RJ 458 (80) / Dated: 18.11.2021

Copy forwarded to the:

- (1) Advocate General, Odisha, Cuttack,
- (2) Secretary, High Court Bar Association, Cuttack,
- (3) Assistant Solicitor General of India for High Court of Orissa, Cuttack,
- (4) Member Secretary, O.S.L.S.A., Cuttack,
- (5) Secretary, H.C.L.S.C., Cuttack,
- (6) Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice,
- (7) Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court,
- (8) All Officers of the Court,
- (9) All Superintendents of the Court,
- (10) All Court Masters of the Court,
- (11) Notice Board,
- (12) Sr. T.D., NIC, High Court of Orissa for uploading the same in the Court's Website,
for information and necessary action.


18/11/2021
DEPUTY REGISTRAR (JUDICIAL)